

HIGH COURT OF ORISSA: CUTTACK

Notice No. XXXIV-44/2017-10810 Date: 23.10.2017

NOTICE

This is to notify all concerned that the Firm **M/s Addsoft Technologies Pvt. Ltd.** has qualified in the Technical Evaluation Process for the eTender for Supply, Installation and Testing of 509 numbers of Display Board Monitors with Thin Clients and 509 numbers of Extra Monitors with Splitters for 509 specified Court Rooms across the State under eCourts Project Phase-II, published in the eProcurement portal of the Government of Odisha vide eTender Notice No. XXXIV-44/2017-5758, Dated: 24.05.2017. The afore-stated Firm is deemed to be eligible for participating in the Financial Evaluation of Bid, unless notified otherwise by the Hon'ble Court.

It is important to note that the date of Opening of Financial Bid is 20.10.2017. Correspondence to the concerned Firm will be made to intimate further details.

N.B: The Hon'ble High Court of Orissa reserves all the rights to exercise discretion in the matters of awarding the Contract and to seek clarification/ recall/revoke any clause of the Tender, if considered necessary.

By Order

Registrar (Judicial)

High Court of Orissa.